

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 677
ANSWERED ON 6TH FEBRUARY, 2025**

PM - GATI SHAKTI NATIONAL MASTER PLAN

677. SHRI P V MIDHUN REDDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the total length of expressways built under the PM-Gati Shakti National Master Plan in the country, State-wise;

(b) the current implementation status of expressways under the scheme in Andhra Pradesh; and

(c) the steps taken by the Government to expedite the completion of projects under the PM-Gati Shakti scheme in Andhra Pradesh?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The Government in Ministry of Road Transport and Highways (MoRTH) is primarily responsible for development and maintenance of National Highways (NHs), including National Expressways. All the NHs development projects, including development of access-controlled High Speed Corridors (HSC) / Expressways are planned in line with PM GatiShakti National Master Plan (NMP) Principles.

National HSCs / Expressways in about 2,474 km length have been operationalized, State / Union Territory (UT) – wise details of which are as under:-

Sl. No.	State	Operationalized Length (km)
1	Delhi	9
2	Gujarat	310
3	Haryana	583
4	Karnataka	151
5	Madhya Pradesh	244
6	Rajasthan	887
7	Telangana	59
8	Uttar Pradesh	231

(b) Five National HSCs / Expressways (Bengaluru - Chennai Expressway, Bengaluru - Kadappa - Vijayawada, Chittoor - Thatchur, Hyderabad - Vishakhapatnam and Raipur - Vishakhapatnam Corridor) in about 662 km length in the State of Andhra Pradesh are under development, out of which 287 km length has been constructed.

(c) The Government has taken number of steps to expedite the completion of projects in the country, including for the State of Andhra Pradesh. These include:-

- a. Project planning including preparation of DPR mandated on PM Gati Shakti National Master Plan (NMP) Portal**
- b. Awarding projects after adequate preparation in terms of land acquisition (LA) and preconstruction activities**
- c. Streamlining LA process & environment clearances**
- d. Simplified procedure for approval of GAD (General Arrangement Drawing) by Railways**
- e. Promoting Contractor's Ecosystem by rationalising the projects and contract documents**
- f. Revamping dispute resolution mechanism**
- g. Relaxations in contract provisions under "Atmanirbhar Bharat" to improve liquidity of funds**
- h. Periodic reviews of projects at various levels**
